

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

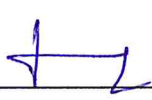
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 100/66/HDB/2017
NAME OF THE COMPANY	SRHR Properties India Pvt Ltd
NAME OF THE PETITIONER(S)	SRHR Properties India Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for Applicant	Advocate	Vbraju1@gmail.com 98491 20947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	Sr.sjan35@gmail.com	

Heard Mr. V.B. Raju on behalf of V.S. Raju learned counsel for the Applicant and Mr. T. Sujan Kumar Reddy, CGSC for RD (SER). Mr. T. Sujan Kumar Reddy, CGSC requested time to file a reply.

Post the Case on 25.01.2018.

  
Member (Technical)

Srikanth

  
Member (Judicial)